

**Most Urgent/Election Matter**

**F.No. C-50/08/2018-Ad.II**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs  
\*\*\*\*\*

New Delhi, the 31<sup>st</sup> July, 2018

To

The Chief Commissioner of CGST  
Delhi Zone,  
C.R. Building, I.P. Estate,  
**New Delhi-110 109**

**Subject: Bye-Elections, to 51- South Tura(SC) AC, Dist. West Garo Hills, Meghalaya, 2018- Deployment of Expenditure Observers-Reg.**

Sir,

I am directed to forward herewith a copy of Election Commission of India's letter No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2018/Vol.II dated 30<sup>th</sup> July, 2018 (copy enclosed) on the subject mentioned above.

2. It is requested that the direction of ECI may be communicated to Shri Michael Achom, IRS(C&CE):08(R-22222) to make his first visit to the assigned PC on the last date for withdrawal of candidatures i.e. 9<sup>th</sup> August, 2018.

Yours faithfully,



(S.A. Ansari)

Under Secretary to the Government of India  
011-23095529

Encl. as above

Copy to:

1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.



(S.A. Ansari)

Under Secretary to the Government of India

By Special Messenger/e-mail

## ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2018/Vol. II

Dated: 30<sup>th</sup> July, 2018

To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,  
Dept. of Revenue, Central Board of Excise & Customs,  
Room No. 47B, North Block,  
New Delhi  
(saansari1967@gmail.com)

Sub: - Bye-election, to 51-South Tura(SC) AC, Dist. West Garo Hills, Meghalaya, 2018-  
Deployment of Expenditure Observers- Reg.

Sir,

I am directed to refer to your letter no. C-50/08/2018-Ad. II, dated 10.04.2018 and to state that the Commission has deployed Sh. Michael Achom, IRS(C&CE):08 (R-22222) as Expenditure Observer of bye-election to 51-South Tura(SC) AC, Dist. West Garo Hills, Meghalaya, 2018, announced vide its Press Note no. ECI/PN/51/2018, dated 23.07.2018 (copy enclosed).

2. Appointment letter of Sh. Michael Achom, IRS(C&CE):08 (R-22222) is being forwarded herewith with the request to intimate the Expenditure Observer to make his first visit to the assigned AC on last date for withdrawal of candidatures i.e. **09.08.2018**.

Yours faithfully,



(RAJAN JAIN)  
UNDER SECRETARY

Copy to: -

1. The Chief Electoral Officer, Meghalaya, Shillong for information and necessary action. (By Speed Post/e-mail)
2. Sh. Michael Achom, IRS(C&CE):08 (R-22222) with the request to make his 1<sup>st</sup> visit to his assigned AC on 09-08-2018 and to stay there upto poll day i.e. 23.08.2018/re-poll if any. (e-mail id: [michaelachom@gmail.com](mailto:michaelachom@gmail.com), mob. no. 8399882392) (By e-mail)



(RAJAN JAIN)  
UNDER SECRETARY

✓  
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